

Nomination of cases by Hon'ble the Acting Chief Justice on 08.07.2016			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CrI. P.I.L. - 20736/2011 with CrI. P.I.L. - 127/2016 with CrI. W.P. - 2581/2015	Hon. A. K. Tripathi, J.	Writ C-II (CrI.)Section on 08.07.2016
2	Special Appeal – 424/2016	Hon. Krishna Murari, J.	Computer Fresh Section on 08.07.2016
3	Special Appeal – 442/2016	Hon. Krishna Murari, J.	Computer Fresh Section on 08.07.2016
Hon....., J.			
4	W. P. - 29305/2016 with W. P. - 47270/2015 (both cases)	Hon. Anjani Kumar Mishra, J.	Computer Fresh Section on 08.07.2016
5	W. P. - 27690/2016	Hon. Pankaj Mithal, J.	Computer Fresh Section on 08.07.2016
6	W. P. - 30106/2016	Hon. Pankaj Mithal, J.	Computer Fresh Section on 08.07.2016
As per Judicial Order (For Hon....., J.)			
7	CrI.M.A.(u/s 482 Cr.P.C.) - 15112/2016 with CrI.M.A.(u/s 482 Cr.P.C.) - 9356/2016 (both cases)	Hon. K. N. Bajpayee, J.	Computer Fresh Section on 08.07.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

I/C J.R.(LISTING)
11.07.2016